

11

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

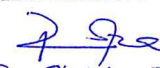
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2017  
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL  
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RUPA - J. THARAYIL

COUNSEL FOR PETITIONER

  
Ph- 94440 28646  
e-mail : rupaanthraper  
@yahoo.co.in

**ORDER**

Ms Rupa J Tharayil, counsel for petitioner present. It has been reported that the respondents is not allowing the petitioner to perform the statutory duties and the allegations are related to misuse of the funds and assets of the company for personal gains by R2. In the light of the facts and circumstances, the petitioner wants to file an application for the purpose of investigation into the affairs of the company. Time granted at request. Put up on 30.06.2017 at 10.30 A.M.

Pc.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)